

**OFFICE OF THE DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

ORDER

In furtherance to this Office Order No. **4953-4988/Transfer/Judl./NDD/PHC/ND dated 08.04.2019**, the pending 18 cases (as per list attached) are hereby withdrawn from the Court of **Sh. Nipun Awasthi, ACMM-02**, New Delhi District and assigned back to the Court of **Sh. Manish Khurana, Chief Metropolitan Magistrate**, New Delhi District with immediate effect for disposal in accordance with law.

It is directed that the Ahlmads/Asstt. Ahlmads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and the files be sent to the transferee Courts immediately, so as to avoid any inconvenience to the lawyers and litigants. Ahlmad/Asstt. Ahlmad of the transferor Court is also be directed to provide the lists of assigned cases to the Incharge, Computer Branch, New Delhi District well in time and In-charge Computer Branch shall ensure that the same be uploaded on the website of New Delhi District.

**(POONAM A. BAMBA)
DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**

No. 6280-6307/Transfer/Judl./NDD/PHC/ND

Dated:- 1-5-19

Copy forwarded for information/necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi
2. All the District & Sessions Judges, Delhi/New Delhi.
3. Officers concerned, New Delhi District.
4. O/o The Chief Metropolitan Magistrate, New Delhi District.
5. All the Secretaries, Bar Associations, Delhi/New Delhi.
6. Branch-Incharge, Computer & Care Taking Branch, New Delhi District.
7. PS to the undersigned.
8. The PRO/APRO, New Delhi District.
9. The Web Site Committee (Hindi & English), Tis Hazari Courts, Delhi.

**DISTRICT & SESSIONS JUDGE
NEW DELHI DISTRICT**